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Title: Papers laid on Table of the House by the members/Ministers.

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Sir, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Satluj Jal Vidyut Nigam Limited, New Shimla, for the year 2005-2006.

(ii) Annual Report of the Satluj Jal Vidyut Nigam Limited, New Shimla, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5518/2006)

(b) (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5519/2006)

(c) (i) Review by the Government of the working of the Rural Electrification Corporation, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5520/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5521/2006)

(3) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi for the year 2005-2006, under section 101 of the Electricity Act, 2003.

(Placed in Library. See No. LT 5522/2006)

(4) A copy of the Annual Accounts (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2004-2005, together with Audit Report thereon under sub-section (4) of section 100 of the Electricity Act, 2003.

(Placed in Library. See No. LT 5523/2006)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Income Tax (14<sup>th</sup> Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. S.O. 2016 (E) in Gazette of India dated the 24<sup>th</sup> November, 2006, under section 296 of the Income Tax Act, 1961, together with an explanatory memorandum.

(Placed in Library. See No. LT 5524/2006)

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bar Council of India, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bar Council of India, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5525/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2005-2006

(Placed in Library. See No. LT 5526/2006)

(3) A copy of the Annual Statement (Hindi & English versions) on the pending Law Commission Reports – December 2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 5527/2006)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5528/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5529/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5530/2006)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5531/2006)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5532/2006)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Raman Research Institute, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5533/2006)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2005-2006.

(Placed in Library. See No. LT 5534/2006)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute of Observational Sciences, Nainital for the year 2005-2006, alongwith Audited Accounts.<![endif]>

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Aryabhata Research Institute of Observational Sciences, Nainital, for the year 2005-2006.

(Placed in Library. See No. LT 5535/2006)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5536/2006)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2005-2006.

(Placed in Library. See No. LT 5537/2006)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2005-2006.

(Placed in Library. See No. LT 5538/2006)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2005-2006.

(Placed in Library. See No. LT 5539/2006)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5540/2006)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2005-2006.

(Placed in Library. See No. LT 5541/2006)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2005-2006.

(Placed in Library. See No. LT 5542/2006)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2005-2006.

(Placed in Library. See No. LT 5543/2006)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Plant Genome Research, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the National Centre for Plant Genome Research, New Delhi for the year 2005-06.

(Placed in Library. See No. LT 5544/2006)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2005-2006 together with Audit Report thereon.

(iii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2005-2006.

(Placed in Library. See No. LT 5545/2006)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi & English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5546/2006)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi & English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2005-2006.

(Placed in Library. See No. LT 5547/2006)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

Statement regarding Review (Hindi & English versions) by the Government of the working of the Indian National Science Academy,

New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5548/2006)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi & English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2005-2006.

(Placed in Library. See No. LT 5549/2006)

(23) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2005-2006.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5550/2006)

(b) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2005-2006.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5551/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Prem Chand Gupta I beg to lay on the Tableâ€”

(1) A copy of the Notification No. G.S.R. 621 (E) (Hindi and English versions) published in Gazette of India dated the 6<sup>th</sup> October 2006 containing corrigendum to the Notification No. G.S.R. 557 (E) dated the 14<sup>th</sup> September, 2006 issued under Companies Act, 1956.

(Placed in Library. See No. LT 5552/2006)

(2) A copy each of the following Notifications (Hindi and English versions) under section 30B of the Chartered Accountants Act, 1949 :-

(i) The Chartered Accountants (Election Tribunal) Rules, 2006 published in Notification No. G.S.R. 708 (E) in Gazette of India dated the 17<sup>th</sup> November, 2006.

(ii) The Appellate Authority (Allowances payable to, and other terms and conditions of service of Chairperson and members and the manner of meeting expenditure of the Authority) Rules, 2006 published in Notification No. G.S.R. 711 (E) in Gazette of India dated the 17<sup>th</sup> November, 2006.

(Placed in Library. See No. LT 5553/2006)

- (2) A copy of the Company Secretaries (election Tribunal) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 709 (E) in Gazette of India dated the 17<sup>th</sup> November, 2006 under sub-section (4) of section 39 of the Company Secretaries Act, 1980.

(Placed in Library. See No. LT 5554/2006)

- (4) A copy of the Cost and Works Accountants (Election Tribunal) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 710 (E) in Gazette of India dated the 17<sup>th</sup> November, 2006 under sub-section (5) of section 39 of the Cost and Works Accountants Act, 1959.

(Placed in Library. See No. LT 5555/2006)

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): Sir, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2005-2006, along with Audited Accounts.
- (2) A copy of the Review (Hindi & English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2005-2006.

(Placed in Library. See No. LT 5556/2006)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2005-2006.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5557/2006)

- (b) (i) Review by the Government of the working of the Coal India Limited, Kolkata, and its subsidiaries for the year 2005-2006.
- (ii) Annual Report of the Coal India Limited, Kolkata, and its subsidiaries for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5558/2006)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, on behalf of my colleague, Shri S.S. Palanimanickam, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) S.O. 2061 (E) published in Gazette of India dated the 1<sup>st</sup> December, 2006 together with an explanatory memorandum

making certain amendments in the Notification No. 36/2001-Cus. (NT) dated the 3<sup>rd</sup> August, 2001.

- (ii) S.O. 2032 (E) published in Gazette of India dated the 27<sup>th</sup> November, 2006 together with an explanatory memorandum regarding rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of import.
- (iii) S.O. 2033 (E) published in Gazette of India dated the 27<sup>th</sup> November, 2006 together with an explanatory memorandum regarding rate of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of export.
- (iv) G.S.R. 719 (E) published in Gazette of India dated the 22<sup>nd</sup> November, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 36/2005-Cus.(NT) dated the 2<sup>nd</sup> May, 2005.
- (v) G.S.R. 720 (E) published in Gazette of India dated the 22<sup>nd</sup> November, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 81/2006-Cus.(NT) dated the 13<sup>th</sup> July, 2006.
- (vi) G.S.R. 721 (E) published in Gazette of India dated the 22<sup>nd</sup> November, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 81/2006-Cus.(NT) dated the 13<sup>th</sup> July, 2006.

(Placed in Library. See No. LT 5559/2006)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2005-2006.
  - (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2005-2006.
  - (ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2005-2006.
  - (ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2005-2006.
  - (ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5563/2006)

(e) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2005-2006.



- (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5564/2006)

- (f) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2005-2006.

- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5565/2006)

- (3) A copy of the Draft Notification No. F.NO. 11/30/2004-BOA (Hindi and English versions) declaring the provisions of sections 13 and 15(1) of the Banking Regulation Act, 1949 shall not apply to Indian Bank for a period of five years, issued under sub-section (2) of section 53 of the said Act.

(Placed in Library. See No. LT 5566/2006)

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1980 -

- (i) The Vijaya Bank Officers' Service Amendment Regulations, 2006 published in Notification No. PER/PA & PD/5244/2006 in Gazette of India dated the 25<sup>th</sup> November, 2006.
- (ii) The Corporation Bank (Officers') Service Amendment Regulations, 2006 published in Notification No. 146 in Gazette of India dated the 23<sup>rd</sup> September 2006.

(Placed in Library. See No. LT 5567/2006)

- (5) A copy each of the following papers (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India – Union Government (No. 9 of 2006) (Non tax receipts ) – for the year ended March, 2005.
- (ii) Report of the Comptroller and Auditor General of India – Union Government (Civil) - (No. 20 of 2006) (Performance Audit)- Performance Audit of Tsunami Relief and Rehabilitation – for the year ended March, 2006.

(Placed in Library. See No. LT 5568/2006)

- (6) A copy each of the following Notifications (Hindi and English versions) under section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Procedure for holding inquiry and imposing penalties by adjudicating officer) Amendment Rules, 2006 published in Notification No. S.O. 1961 (E) in Gazette of India dated the 14<sup>th</sup> November, 2006.
- (ii) The Securities and Exchange Board of India (Portfolio Managers) (Third Amendment) Regulations, 2006 published in Notification No. S.O. 2053 (E) in Gazette of India dated the 30<sup>th</sup> November, 2006.

(Placed in Library. See No. LT 5569/2006)

- (7) A copy of the Foreign Exchange Management (Transfer or Issue of any Foreign Security) (Amendment) Regulations, 2006 published in Notification No. G.S.R. 535 (E) in Gazette of India dated the 6<sup>th</sup> September, 2006, under section 48 of the Foreign

Exchange Management Act, 1999.

(Placed in Library. See No. LT 5570/2006)

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